

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


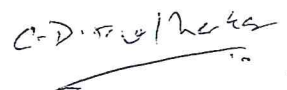
PETITION NUMBER : TCP/4/2016

NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	C. PRABHANNA VENKATESH	Counsel for Resp.	
2.	C.D. MULHIERKAR	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for petitioner suggested to direct the respondent to place a fresh proposal for a settlement. Counsel for respondents prayed for time for making a fresh proposal. Time extended at request with a direction to file the proposal and furnish copy of the same to the petitioner prior to the next date of hearing. In turn, counsel for petitioner is directed to file counter proposal, if any. Put up on 19.12.2017.

-59/-
S Vijayaraghavan
Member (Technical)

-59/-
K Anantha Padmanabha Swamy
Member (Judicial)